

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. 461/2016  
C. A No.

CORAM:

**SH. R. VARADHARAJAN**  
Hon'ble Member (J)

**Ms. Deepa Krishan**  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANAY LAW TRIBUNAL ON 13.04.2017**

**NAME OF THE COMPANY : M/S.**

Young Mumbai Hockey Ltd.

**SECTION OF THE COMPANIES ACT: 391-394**

**S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE**


1. MR. SUDHIR K. MAKKAR, Sr. Adv.  
with  
MS. SAUMNA GUPTA, Adv.

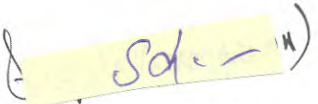
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**ORDER**

Order reserved.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Vineet  
13.04.2017